

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 457/45QA/2019

CORAM: SHRI V. P. SINGH  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 21.6.2019

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd

Vs

IL &FS Financial Services Ltd

Section 45QA of the Companies Act.

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**ORDER**

44. **CP 457/45QA/2019**

List on 28.8.2019.

Sd/-  
**RAVIKUMAR DURAISAMY**  
Member (Technical)

Sd/-  
**V. P. SINGH**  
Member (Judicial)